

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :

#	Name	From	To
1	Sh. Naveen Gupta, JA, EC: 99542366	Office Pool, NE District, KKD Courts, Delhi	Judicial Assistant, in R&I Branch, NE District, KKD Courts, Delhi
2	Ms. Indu Sidharth, JJA, EC: 89702584	JJA in Purchase Cell, NE District, KKD Courts, Delhi	JJA in Copying Agency, NE District, KKD Courts, Delhi
3	Sh. Aditya Mohan Vashisth, JJA, EC: 76398664	JJA/Asst. Ahlmad in the C/o Ms. Tania Singh, Ld. SCJ/RC, NE District, KKD Courts, Delhi	JJA in Purchase Cell, NE District, KKD Courts, Delhi
4	Sh. Jatin Dabas, JJA, E. Code : 75901739	JJA in Copying Agency, NE District, KKD Courts, Delhi	JJA/Asst. Ahlmad in the C/o Ms. Tania Singh, Ld. SCJ/RC, NE District, KKD Courts, Delhi

Note:

Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(SANJAY SHARMA-I)

Principal District & Sessions Judge,
NE District, KKD Courts, Delhi

No. 3867-3882 /P&T/Admn/NE/KKD/2026

Dated 05 MAY 2026

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judl.), North-East District, Karkardooma Courts, Delhi.
4. The AAO, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave Section/ACR Cell/Vigilance Branch/Litigation Branch, Tis Hazari Courts, Delhi.
7. Leave Section, North-East District, Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi and Karkardooma Courts, Delhi.
9. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS.
10. R&I Branch, North-East District, Karkardooma Courts, Delhi for uploading the same on LAYERS.
11. PS to the undersigned



Principal District & Sessions Judge,
NE District, KKD Courts, Delhi